

1975. In view of this, no prior information about price increase is required to be given by the car manufacturers to Government. In turn, Government are also not required to approve the price increases effected by the manufacturers.

M/s. Hindustan Motors Ltd., have stated that the above price increase had to be effected to cover the rise in production costs from time to time due to increase in costs of various inputs.

Loss of production in Cement Plant of Andhra Pradesh

8972. SHRI G. NARASIMHA REDDY: Will the Minister of INDUSTRY be pleased to state:

(a) is it a fact that due to short supply of wagons there is loss of production of about 15000 tons of cement in last two months per each cement plant in Andhra Pradesh; and

(b) if so, what action is being taken?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI-MATI ABHA MAITI): (a) and (b). There are 6 cement factories in Andhra Pradesh with a monthly installed capacity of 1,68,833 tonnes. These cement factories produced 1,70,767 tons in January, 155,280 tonnes in February (28 days' production) and 1,85,139 tonnes in March, 1978. There

has been progressive increase in the production of cement by these factories and during these 3 months, the factories have worked above 100 per cent capacity utilisation. Shortage of wagons has therefore not resulted in any loss of production in these factories. However, to ensure close coordination with Railways, a Review Committee has been set up to keep watch on the availability of railway wagons.

Central allocation under Western Ghat Development Scheme

8973. SHRI BAPUSAHEB PARULKAR: Will the Minister of PLANNING be pleased to state:

(a) State-wise break-up of the amounts given to various States in last three years under 'Western Ghat Development Scheme';

(b) State-wise break-up of the amounts to be given to various States during the current year under the said scheme; and

(c) projects in State of Maharashtra over which the said amount is spent during the last three years and the progress of the said projects?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) and (b). Information as in Statement-I is laid on the Table of the House.

(c) Statement-II containing the information required is also laid on the Table of the House.